

million cubic feet and a maximum of 50 million cubic feet of natural gas per month during the tea off season Oil India propose to supply a minimum of one million cubic feet and a maximum of 15 million cubic feet of natural gas per month.

(c) Oil India is already supplying gas to the nearest of the tea gardens and the supply will be extended to the other tea gardens as soon as the latter have been able to establish their own distribution system.

अलीगढ़ मुस्लिम विश्वविद्यालय

*४६२ { श्री सिद्धेश्वर प्रसाद:
श्री प्र० के० देव :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अलीगढ़ मुस्लिम विश्वविद्यालय ने हिन्दी और उर्दू के लिए रोमन लिपि की स्वीकृति दी है ; और

(ख) इस विश्वविद्यालय में हिन्दी और उर्दू के अनिश्चित अन्य कौन सी भारतीय भाषायें पढ़ाई जाती हैं तथा उनके लिए किस लिपि का प्रयोग किया जाता है ?

शिक्षा मंत्रालय के भारसाधक मंत्री (श्री हुमायून कबीर) : (क) जिन विद्यार्थियों की मातृभाषा न तो हिन्दी है और न उर्दू परन्तु जिन्हें प्रारम्भिक हिन्दी या प्रारम्भिक उर्दू एक अनिवार्य विषय के रूप में पढ़नी पड़ती है, उन्हें देवनागरी या फारसी लिपि के स्थान पर रोमन लिपि का प्रयोग की इजाजत दे दी गई है। अन्य किसी आधुनिक भारतीय भाषा का अध्ययन अनिवार्य नहीं है।

(ख) विश्वविद्यालय द्वारा तेलगू, तमिल और मलयालम भाषाओं में डिप्लोमा और प्रमाण पत्र पाठ्यक्रमों की सुविधाएं दी गई हैं और इन भाषाओं को अपनी अपनी लिपि में ही पढ़ाया जाता है।

Cooperative Societies

*493. { Shri R. Barua:
Shri A. V. Raghavan:
Shri Pottakkatt:

Will the Minister of Mines and Fuel be pleased to state:

(a) whether Indian Oil Company is committed to a policy of encouraging co-operative societies by giving them sales agencies for their products;

(b) the proportion of total business given to co-operative societies as compared to other bodies or persons;

(c) whether any enquiry has been made to find out the real organizational set up of 'Hindustan Organizers'; and

(d) whether the State Trading Corporation accord preferential rate to Hindustan Organizers in giving agencies to sell Indian Oil Company products?

The Minister of Mines and Fuel (Shri Alagesam): (a) All possible encouragement is given by IOC to such cooperative societies as are well-organised and keen to undertake distribution of IOC's petroleum products. Co-operative societies have so far shown interest in the distribution of kerosene.

(b) The proportion of the quantity of petroleum products distributed by co-operative societies in relation to the total sale of IOC varies from State to State, depending upon the organising power and the interest evinced by the apex bodies/primary societies. Over 50 per cent of the total sale of Indian Oil Company in respect of kerosene during 1962-63 has been through co-operative societies.

(c) According to information available with Indian Oil Company Limited, M/s. Hindustan Organisers Private Limited, was established in 1955 as a private company. It carried on business as the marketing organisers of Western India Oil Distributing Company till 23-8-1960; on their concluding

an agreement with the Indian Oil Company they ceased to work as such marketing organisers and thereafter their sole business was to purchase petroleum products from Indian Oil Company under the said agreement and marketing these.

(d) State Trading Corporation are not concerned with the allocation of agencies to sell the products of Indian Oil Company.

महाराष्ट्र में लौह अयस्क के निक्षेप

*४६४. { श्री श्रीकारलाल बोरवा :
श्री रघुनाथ सिंह :
श्री सिद्धेश्वर प्रसाद :

क्या खान और ईंधन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हाल में ही किए गए सर्वेक्षणों के परिणामस्वरूप महाराष्ट्र में लौह अयस्क के बड़े निक्षेप मिले हैं ;

(ख) यदि हाँ, तो ये निक्षेप कहाँ कहाँ पाये गये हैं ; और

(ग) सर्वेक्षण करने में कितना धन व्यय हुआ तथा कितने लौह अयस्क मिलने का अनुमान है ?

खान और ईंधन मंत्री (श्री अल्लगेशन):

(क) कोई नए निक्षेप नहीं पाये गये हैं।

(ख) और (ग). प्रश्न ही नहीं उठता।

Indo-U.A.R. Scientific Agreement

*495. **Shri P. K. Deo:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether any agreement has been signed between India and United Arab Republic to establish a board of scientists to co-ordinate research programme; and

(b) in which fields of science this facility will be extended?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) and (b). The Cultural Agreement between India and U.A.R. provides among other things for the exchange of scientists and scientific knowledge. In terms of that agreement a delegation of Indian Scientists under the leadership of the Director General, Council of Scientific and Industrial Research recently visited United Arab Republic and discussed a programme for the exchange and training of scientists between the two countries in fields like Solid State Physics, Ultra Sonics, Textile Chemistry, Metallurgy, Electrochemical Industries, Glass and Ceramics, Leather Research, Marine Chemicals, Vegetable Oils, Electronic Engineering, Aeronautic Petroleum, Chemical Engineering etc.

The programme will be fulfilled within the available financial resources.

Setting up Federal Universities

*496. { **Shri P. Venkatasubbaiah:**
Shri M. P. Swamy:
Shri Arunachalam:

Will the Minister of Education be pleased to state:

(a) whether Government propose to start federal type of universities in different States;

(b) if so, which are the States that have been selected for this purpose; and

(c) whether the Government of Andhra Pradesh have approached the Central Government for establishing one such university in that State?

The Minister in Charge of Ministry of Education (Shri Humayun Kabir):

(a) No, Sir. The establishment of Universities in the States is the exclusive responsibility of the State Governments concerned.

(b) Does not arise.

(c) In their interim report, the Committee on Establishment of New